

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

WEDNESDAY 18th MARCH, 2015

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 12.28 p.m.

The day was allotted for transaction of Government Business.

1. **Questions:**

Questions Nos. 94-98 were taken up and disposed off.

After Question Hour, the Hon'ble Speaker informed the House that he has received a Zero Hour Notice tabled by Shri James K. Sangma, MLA, on a recent event where a 71 year old nun was gang-raped at her Convent School at Ranaghat, 70 kms from Kolkata, West Bengal. The Hon'ble Speaker said that he was equally seriously concerned about the incident, but since it occurred in a place which is not under the administrative jurisdiction of the Government of Meghalaya, the Zero Hour cannot be admitted.

2. **Appropriation Bill:**

a. **Dr. Mukul Sangma, Chief Minister in-charge Finance** introduced the Meghalaya Appropriation (No. I) Bill, 2015, with the leave of the House, which was adopted.

b. **Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs** moved for suspension of the Second proviso of sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No. I) Bill, 2015 with the leave of the House, which was adopted.

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c. **Dr. Mukul Sangma, Chief Minister in-charge Finance** moved that the Meghalaya Appropriation (no. I) Bill, 2015 be taken into consideration.

d. **Dr. Mukul Sangma, Chief Minister in-charge Finance** moved that the Meghalaya Appropriation (No. I) Bill, 2015 be passed.

The Bill was taken into consideration and passed by the House.

3. **Bills:**

a. **Shri A. L. Hek, Minister in-charge Stamps and Registration** moved that the Meghalaya Compulsory Registration of Marriage (Amendment) Bill, 2015 be taken into consideration.

b. **Shri A. L. Hek, Minister in-charge Stamps and Registration** moved that the Meghalaya Compulsory Registration of Marriage (Amendment) Bill, 2015 be passed.

The Bill was taken into consideration and passed by the House.

4. **Presentation:**

Dr. Mukul Sangma, Chief Minister in-charge Finance presented the Budget Estimates for 2015-2016.

(At 11.50 a.m., Shri Ronnie V. Lyngdoh was in the Chair)

(At 12.23 p.m., Hon'ble Speaker was in the Chair again).

5. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 19th March, 2015.

*Dated Shillong,
the 18th March, 2015*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*